

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/2006/10817/A

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Biprajit Roy,  
Member,  
Motor Accidents Claims Tribunal,  
Dhubri.

Dated Guwahati, the 17<sup>th</sup> November, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2022-23/1385, Dated 25.10.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.10.2023, alongwith station leave permission, from the morning of 26.10.2023, till the morning of 27.10.2023**, has been granted. Further, the District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-131/2006/10818-10819/A, dated**  
Copy to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.

17.11.2023

*R*  
17/11/23

**REGISTRAR (VIGILANCE)**

*R*